

to the candidates meeting the laid down physical and medical standards, (b) Such information is not maintained, in view of answer to (a) above.

Recruitment of persons belonging to Haryana in the Army

*397. SHRI S. S. SURJEWALA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact, that the recruitment of persons belonging to Haryana in the Indian Army has been decreasing during the last 3 years;

(b) if so, the reasons therefor;

(c) what is the total number of persons belonging to Haryana in the Indian Army at present;

(d) whether Government propose to increase the quota of their recruitment; and

(e) what is the total number of ex-servicemen in Haryana and how many of them have been provided jobs after their discharge from the Army?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (d) Government do not maintain data of Army personnel according to the States of their nativity. The intake into the Army from Haryana during the last three years has been substantially higher than the share of Haryana States, based¹ on the Re-cruitable Male Population of the State.

(e) As per records maintained by Rajya Sainik Board, Haryana, there were 2,51,741 ex-Servicemen in the

State as on 1-4-92. During the last two years 1228 ex-Servicemen were provided employment.

Marine food yield In the country

@*398. CHODHRY HARI SINGH;

SHRI RAJUBHAI A. PARMAR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the percentage of Exclusive Economic Zone along Indian coasts as compared to the total Exclusive Economic Zone of the different countries in the world taken together;

(b) the percentage of marine food yield contributed by India in the context of World marine produce during the years 1990, 1991 and so far in 1992; and

(c) the quantity of marine food exported from the country?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) The area of Indian Exclusive Economic Zone (EEZ) is 2.02 million Sq. Kms. The percentage of Indian EEZ as compared to the total EEZ of different countries of the world is not available as number of countries have not settled their maritime boundary and some countries are yet to declare their Exclusive Economic Zone.

(b) The percentage of marine fish production in India in the context of world marine fish production during the last three years are:—

Year	Marine fish production in India (in lakh tonnes).	Percentage of world Production.
89—90	22.57	2.71
90—91	23.00	2.71
91—92	24.69	2.82

@ peiously Stared Question 373 transferred from 18thDecember 1992

(c) The quantity and value of marine products exported from India during the last three years is given below:—

Year	Quantity of Export (In tonnes).	Value (Rs. in crores)
89—90	110,843	634.99
90—91	139,419	893.37
91—92	171,820	1375.89

Increasing- Police Force in Delhi

*399. SHRI GOPALSINH G. SOLANKI: Will the Minister Of HOME AFFAIRS be pleased to state:

(a) whether the rate of crime in Delhi is very high and the police force deployed in different areas is quite insufficient in number; and

(b) whether Government propose to increase the number of police stations and the police force in order to deploy more police force in some sensitive VIP areas of the capital; and

(c) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) to (c) As per the crime figures released by the Bureau of Police Research and Development for the year 1990, the incidence of IPC crime per one lakh of population in Delhi and three other major metropolitan cities of the country is as under:—

Delhi	352.9
Bombay	356.2
Calcutta	374.2
Madras	292.8

The number of IPC cases registered in Delhi during the last 3 years is as under:—

1989	30524
1990	31850
1991	34876
1992	33607

(Upto November, 1992)

At present 104 police stations are functioning in the Union Territory of Delhi and the overall strength of the police personnel is 50999. Improving the functioning of Delhi Police and augmenting its strength, including opening of new police stations, is a continuous on-going process and proposals for expansion of the force are examined, as and when received keeping in view all aspects.

Change in E. S. I and Bonus Act

*400. SHRI SYED SIBTEY RAZI: Will the Minister of LABOUR be pleased to state:

(a) whether Government has been requested to bring changes in the Bonus and E.S.I. Act;

(b) if so, details thereof;

(c) whether Government propose to take any action in this regard; and

(d) if so, details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL WITH ADDITIONAL CHARGE OF MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (d) Government has received some representations for bringing changes in the Bonus and ESI Acts. The representations are mainly about the following matters:—